(c) A letter of intent for the manufacture of following items has been issued to M/s. Century Pulp, belonging to the Century

Spinning and Manufacturing Company Ltd.:—

Location			Itom of Manufacture		apacity in lakh onnes)	Date of issue
Nainital			 Chemical Pulp Dissolving grade Pulp Speciality Pulp Writing & Printing Paper		+30 +20 +10 +30	April, 1972

Broadcast over AIR by MPs of Opposition Political Parties

•346. SHRI SASANKASEKHAR SANAYAL:

SHRI MONORANJAN ROY :

Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether the representatives of political parties in opposition in Parliament are invited or given facilities for giving talks over the All Inda Radio; and

(b) if so, what is the number of such talks broadcast by these Members of Parliament during the last one year?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI 1. K. GUIRAL): (a) All India Radio does not arrange broadcast by political parties or of Members of Parliament as representatives of such parties. Members of Parliament are, however, invited to broadcast in their individual capacity and for specialised knowledge, as and when required.

(b) Does not arise.

रामपुरा जिला मंदसौर में नये टेलीफोनों के लिये विचाराधीन ग्रावेदन-पत्र

347. श्री वीरेन्द्र कमार सखलेचा :

क्या संचार मंत्री यह बताने की कुपा करेंगे कि:

(क) रामपुरा जिला मंदसौर, मध्य प्रदेश में कितने टेलीफोन कनेक्शन दिये गये और वहां इस समय नये टेलीफोन कनेक्शनों के लिये कितने स्रावेदन-पत्र विचाराधीन हैं ;

(ख) क्या यह सच है कि रामपुरा की टेली-फोन सलाहकार समिति ने इस स्थान के लिये दस और नये टेलीफोन कनेक्शन देने को सिफारिश को है, और

(ग) यदि हां, तो कब तक उक्त कनेक्शनों के दिये जाने की संभावना है ?

†[Pending applications for new telephones at Rampura of Mandsaur District

◆347. SHRI V. K. SAKHLECHA : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the number of telephone connections provided in Rampura of Mandsaur District, Madhya Pradesh and the number of applications pending for new telephone connections there at present;

(b) whether it is a fact that the Telephone Advisory Committee at Rampura had recommended for ten more telephone connections for that place; and

(c) if so, by when the connections are likely to be provided?]

संचार संत्री (श्री के० ब्रह्मानन्द रेड्डी :-

(क) मध्य प्रदेश में मंदसौर जिले के रामपुरा में चालू कनेक्शनों की संख्या 16 है और इस समय वहां नये कनेक्शनों के लिए बकाया ब्रजियों की संख्या 6 है।

†[] English Translation.

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(ख) रामपुरा में कोई टेलीफोन सलाहकार

समिति काम नहीं कर रही है ।

(ग) ग्राशा है कि टेलीफोन की बकाया 6 मांगों पर जुलाई 1974 के ग्रन्त तक कनेक्शन दे दिए जाएंगे ।

f[THE MINISTER OF COMMUNICATIONS (SHRI K. BRAHMANANDA REDDI): (a) Number of working connections at Rampura of Mandsaur District (M.P.) is 16 and the number of applications for new connections pending at present is 6.

(b) No Telephone Advisory Committee is functioning at Rampura.

(c) Telephone connections against 6 pending demands are likely to be provided by end of July, 1974.]

Licences- granted to industries in Tamil Nadu

*348. SHRI SALIL KUMAR GAN-GULI: Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state :

(a) what is the number of licences granted for setting up industries in Tamil Nadu during the last three years, year-wise: and

(b) what is the ratio between the licences issued to industries in Tamil Nadu as compared to all India industrial licences issued during the same period?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY (SHRI C. SUBRA-MANIAM): (a) 52, 35 and 36 Industrial Licences were issued for setting up of industries in Tamil Nadu during the years 1971, 1972 and 1973 respectively.

(b) The percentage share of Tamil Nadu in the total number of licences issued during the same period was as below:—

Year	Percentage share
1971	8.3
1972	6.2
1973	10.6

†[] English Translation.

Allocation of Central Revenues to States

*349. SHRI SANAT KUMAR RAHA:

Will the Minister of PLANNING be pleased to state :

(a) whether it is a fact that due to wrong calculations of per capita income in respect of small scale industries, construction, service and road transport, three States viz., Kerala, West Bengal and Assam have lost their due weightage in the matter of allocation of Central revenues during the Fifth Five Year Plan period, under the Finance Commission's award;

(b) whether the Chief Minister of Kerala had reported to the Central Government about wrong calculations by the Central Statistical Organisation; and

(c) if so, what action Government have taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA): (a) No. Sir.

(b) The Chief Minister of Kerala brought to the notice of the Prime Minister the differences in the estimates prepared by the Kerala State Statistical Bureau and the Central Statistical Organisation.

(c) A note explaining the reasons for the difference in the figures of the two Organisations as well as clarifications on other points raised in the Chief Ministers' letter was sent by the Minister for Planning to the Chief Minister of Kerala. It was also suggested that the Officers of the State Government may hold further discussions with the CSO. it' necessary.

Extra Departmental Employees working in P. & T. Department

*350. SHRI B. S. SHEKHAWAT:

SHRI JAGDTSH PRASAD MATHUR:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) the details of pay and emoluments and service conditions of extra departmental employees working in P&T Department and their comparison with those of